

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.01.2019 (MONDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No 03 of 2019 in Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
2.	Comp. App. (AT) (Ins) No. 33 of 2018	Hindustan Oil Exploration Co. Ltd. Vs. JEKPL Pvt. Ltd.&Anr.	K. S. Mahadevan Krishan Kumar R.S. Swati Bansal	Dheeraj Nair (R-2)
3.	Comp. App. (AT) (Ins) No. 226 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India with	Henna George	Anup Rawat
4.	Comp. App. (AT) (Ins) No. 227 of 2018	Neeraj Saluja & Anr. Vs. State Bank of India	Arvind Kumar	Anup Rawat
5.	Comp. App. (AT) (Ins) No. 433 of 2018	Shailendra Mangal Singh Vs. Percept Ltd. with	Vashi and Vashi	Shivek Trehan
6.	Comp. App. (AT) (Ins) No. 434 of 2018	PAL (A/c. of Shailendra Singh) Vs. Percept Ltd.	Vashi and Vashi	Shivek Trehan
7.	Comp. App. (AT) (Ins) No. 427 of 2018	State Bank of India Vs. Shri Gopalsamy Ganesh Babu	Sanjay Kapur	Mitali Dayani
8.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
9.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins)No. 39 of 2019	Dayal Commercial Pvt Ltd Vs. Agarwal Alloys	Saurabh kalia	
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11.	Competition. App. (AT) No. 09 of 2019	Reprographic India, New Delhi. Vs. The Competition Commission of India, New Delhi & Ors.sd	A.K.Ganjoo	
12.	Comp. App. (AT) (Ins)No. 86 of 2019	Sumeet Kumar & Ors. Vs Jay Ace Technologies Ltd & Ors	Ashok K.Aggarwal	
13.	Comp. App. (AT) (Ins)No. 87 of 2019	C.Satyanarayana Vs. Sri Vasudevan	P.V. Yogeswaran	
14.	Comp. App. (AT) (Ins)No. 88 of 2019	Aman Nagar Vs. Amit Agnihotri & Ors.	Abdhesh Chaudhary	
15.	Comp. App. (AT) (Ins)No. 89 of 2019	Praveen Kumar Mundra Vs. CIL Securities Ltd.	Karan Nagpal	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 710 of 2018	A.J. Agrochem Vs Duncans Industries Ltd	Anirudh Sanganeria	Rishav Banerjee
17.	Comp. App. (AT) (Ins) No. 447 of 2018	Chhattisgarh State Industrial Development Corporation Ltd. Vs. Sanjay Gupta & Anr.	Sunita Ghosh	Syed S. Karim
18.	Comp. App. (AT) (Ins) No. 761 of 2018	Ravi Jain, Director Vivid IT Solutions Pvt. Ltd. Vs. Pro Sportify Pvt. Ltd. & Anr.	Vidhan Vyas	
19.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4),
20.	Comp. App. (AT) (Ins) No. 786 of 2018	KKR Jupiter Investors Pte. Ltd. Vs. IDBI Bank Ltd. & Anr.	Vatsala Rai	Karan Khanna(R-IDBI)
21.	Comp. App. (AT) (Ins) No. 801 of 2018	IMECO Limited Vs. BEML Limited	Kunal Godhwani	
22.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	
23.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shiv Shankar-R2
24.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	

For Hearing (Part Heard)

25.	Comp. App. (AT) (Ins) No. 205 of 2017	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	D. R. Jain	Rishi Sood, Divyanshu Aggarwal
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12.00 noon

For Hearing (Part heard)

26.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	N. V. K. Srinivas
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Note: Court will rise at 12.30 P.M

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By Order
-sd/-

Registrar